

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(2)C.P.(I.B)-2626/9/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.11.2018

NAME OF THE PARTIES: M/s. Pride Lifters

V/s.

Piletech Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 OF THE INSOLVENCY AND
BANKRUPTCY CODE. 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Name of IRP and Consent of the IRP is required to be placed on record. For this Compliance the matter is adjourned to **17.01.2019.**

SD/-

M.K. SHRAWAT
Member (Judicial)

02.11.2018

HHS